

8. "For fair and free polling". Rs. 1,50,000

Quantity of Sugar for Free Sale

132 SHRI JYOTIRMOY BASU : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the quantity of sugar allowed for free sale due to the recent policy decision of Government ; and

(b) In actual quantity, how much the 10 percent means ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P SHINDE) :

(a) A quantity of 7.80 lakh tonnes has been released for free sale during the current sugar year 1970-71 i.e. from October 1970 to March/April 1971 so far.

(b) If the ratio of levy free sale sugar had been 70:30 instead of 60:40, free sale releases in the same period i.e. October 1970 to March/April 1971 would have been about 6.5 lakh tonnes.

A. I. R. Earnings from Commercial Advertisements

133. SHRI R. R. SINGH DLO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the details of All India Radio earnings during the current year from commercial advertisements ;

(b) whether there are plans to widen advertising service ;

(c) if so, the details thereof ; and

(d) the additional revenue expected thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) The gross income during the calendar year 1970 was Rs. 2,65,32,192 (which included Rs. 7.87,395 for sponsored programmes). The net revenue after

deducting commission to Agencies was estimated at Rs. 2,27,38,610.

(b) and (c). The Commercial service was extended during the year to Chandigarh-Jullundur, Kanpur-Allahabad-Lucknow, Ahmedabad-Rajkot and Bangalore-Dharwar. The service was also started from Hyderabad-Vijayawada on 21-3-71. Proposal for further extension of the service to twelve more centres is under consideration. The economic and commercial viability of these centres on the basis of their market potentialities has to be determined before finalising the proposal.

(d) It is not possible at present to state precisely the additional revenue from the proposed new centres but it is estimated that on the basis of the gross income now received, each of the new centres is likely to bring in a gross revenue of about Rs 15 lakhs per year.

Shortage of Edible Oils

134. SHRI R. R. SINGH DLO : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there has been serious shortage of edible oils in several parts of the country recently , and

(b) the efforts made by Government to meet the requirements of edible oils which have caused serious hardship to numerous people ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI ANNASAHIB P. SHINDE) :

(a) No, Sir. There have been no such reports of serious shortage of edible oils although edible oils situation has been somewhat tight for sometime due to the gap between internal production and increasing requirements.

(b) Efforts are being made to reduce the gap between internal production and demand of edible oils by undertaking programme of research and development to raise the production of edible oilseeds and oils, encouraging the production of non-traditional oilseeds like soyabean and sunflower, uti-

lisation of minor oilseeds and cotton seed for increasing total oil supply and augmenting domestic supply by arranging import of oilseeds and oils to the extent feasible

Film 'Mohammad Bin Tughlak'

135 SHRI R. R. SINGH DEO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state

(a) whether a film entitled 'Mohammad Bin Tughlak' was recently produced in Tamil Nadu by Shri Ramiswamy "Cho",

(b) whether the film was approved by Government after extensive cuts, and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) (a) to (c) Yes Sir The film 'Mohammad Bin Tughlak' was granted a 'U' certificate subject to twenty cuts on February 27, 1971. The cuts total approximately 83 meters while the total length of the film is about 4000 meters. The cuts were imposed in accordance with the Cinematograph Act

Implementation of Recommendation of Second Central Wage Board for Sugar Industry

136 SHRI D. K. PANDA . Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the recommendations of the Second Central Wage Board for Sugar Industry have been implemented ,

(b) if not, the reasons therefor ,

(c) whether Government will lay on the Table the list of sugar mills where the said recommendations have not been implemented , and

(d) what steps have been taken for implementation of the same in the Aska Co-operative Sugar Industries, Aska in the State of Orissa ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (d). The information is being collected from the State Governments and will be laid on the table of the house after it is received.

Implementation of Recommendations of Central Electricity Wage Board in Orissa

137 SHRI D. K. PANDA : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the recommendations of the Central Electricity Wage Board have been implemented by the Orissa State Electricity Board ,

(b) if so, whether the Wage scales have been refixed , and

(c) if not, the reasons therefor ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (c) Information is being collected and will be laid on the table of the House after it is received

उर्वरकों की वितरण प्रणाली में सुधार करना

138 डा० लक्ष्मी नारायण पान्डे क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उर्वरकों पर सरकारी नियंत्रण तथा त्रुटिपूर्ण वितरण प्रणाली के कारण किसान उनका समय पर तथा उचित ढंग से प्रयोग नहीं कर पाते हैं, और

(ख) यदि हा, तो इस सम्बन्ध में प्रक्रिया में सुधार करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री अन्ना साहेब पी० सिन्धे) (क) जी नहीं ।